

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 09th day of **December, 2019**.

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER -J.

Original Application Number. 330/01270/2019.

MR Ravi Malik.

.....Applicant.

VE R S U S

Union of India and others.

.....Respondents

Advocate for the applicant : Shri Ashok Kumar Pandey
Advocate for the Respondents: Shri L.P. Tiwari

O R D E R

Heard Shri Ashok Kumar Pandey, learned counsel for the applicant and Shri L.P. Tiwari, learned counsel for the respondents.

2. Learned counsel for applicant wants to withdraw this OA. He is allowed to withdraw this OA.

3. In view of the above, the OA is dismissed as withdrawn.

**(JUSTICE BHARAT BHUSHAN)
MEMBER- J.**

Anand...